

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. T.A.74 of 1996  
(CO.2622-W/96)

Date of Order: 25.6.04

PRESENT : HON'BLE MR. N. D. DAYAL, ADMINISTRATIVE MEMBER

AMIT KR. GHOSH

VS

UNION OF INDIA AND ORS. (S.E. RLY.)

For the Applicant : None.

For the Respondents : Mr. K. Chakraborty, counsel

O R D E R

Mr. K. Chakraborty, 1d. counsel has filed memo of appearance on behalf of the respondents. Mr. P. Chatterjee, 1d. counsel, who was earlier appearing for the respondents has informed that he has already returned the brief. Hence the name of Mr. K. Chakraborty, be substituted in place of Mr. P. Chatterjee as counsel for the respondents.

2. None appears on behalf of the applicant even on second call. On the last occasion also nobody appeared on behalf of the applicant. It appears that the applicant is not interested in pursuing the case. As such the application is dismissed for non-prosecution.



MEMBER (A)